NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12:002M

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

ADITI ASITOK

PETITION NUMBER : TCP/55/2016

NAME OF THE PETITIONER(S) : V.C. Velayudhan Nair

NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION : 397,398, 402 and 403

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

PETITIONER

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. It has been stated that the matter is subjudice before the NCLAT and prayed for time. At request, time is enlarged. Put up on 16.03.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

Adulif

MS